

Annexure-7

..... Name of the corporate debtor: GSA Retail Limited; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 05.09.2022

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|-----------------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|---------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Commercial Tax Department - State Tax | Government of west Bengal | 21/06/2022 | 32,39,961.00 | 8,07,002 | Statutory dues | No | - | - | - | - | 24,32,959 | - |
| 2 | Employees' State Insurance Corporation | Ministry of Labour and Employment | 24/06/2022 | 2,90,627.00 | 2,90,627.00 | Statutory dues | No | - | - | - | - | - | - |
| 3 | Income Tax Department | Ministry of Finance | 27/06/2022 | 6,78,295.00 | Rejected | Statutory dues | No | - | - | - | - | 6,78,295 | Have not submitted Form B |
| 4 | The Employees Provident Fund Organisation | Ministry of Labour and Employment | 24/06/2022 | 1,48,175.00 | 1,48,175.00 | Statutory dues | No | - | - | - | - | - | - |